

**GOVERNMENT OF INDIA  
MINISTRY OF CORPORATE AFFAIRS**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 2117  
ANSWERED ON TUESDAY, THE 8<sup>TH</sup> AUGUST, 2023  
EXPENDITURE INCURRED UNDER CSR OF PSEs**

**QUESTION**

**2117 Shri Akhilesh Prasad Singh:**

Will the Minister of Corporate Affairs be pleased to state:

- (a) the expenditure incurred under Corporate Social Responsibility (CSR) of Public Sector Enterprises (PSEs) in the country during the last five financial years, year-wise;
- (b) the total fund spent under CSR during the same period, State/UT-wise and year-wise;
- (c) whether the CSR activities/ projects have increased in the last five years;
- (d) if so, the details thereof;
- (e) if not, the reasons therefor; and
- (f) the steps taken by Government to use CSR for community development and socio-economic development of the society?

**ANSWER**

**MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS**

**[RAO INDERJIT SINGH]**

(a): On the basis of annual filings made by Companies in the MCA21 registry, the CSR spent by Public Sector Undertakings (PSUs) during the last five financial years (FY) i.e 2017-18 to 2021-22 are given below:

<b>Nature of Company</b>	<b>FY 2017-18</b>	<b>FY 2018-19</b>	<b>FY 2019-20</b>	<b>FY 2020-21</b>	<b>FY 2021-22</b>
PSUs	3651.02	4224.46	5310.12	4486.27	4313.46

(Data upto 31.03.2023) [Source: National CSR Data Portal]

(b) to (f): State/UT-wise details of CSR spent by the companies during FY 2017-18 to 2021-22 is at Annexure. Under the Act, CSR is a Board driven process and the Board of the company is empowered to plan, decide, execute and monitor CSR activities based on the recommendations of its CSR committee. The Government does not issue any directions to the companies to spend in particular activity. Moreover, as per the input provided by Department of Public Enterprises (DPE), it has been issuing guidelines from the financial year (FY) 2018-19 to all the administrative Ministries and Central Public Sector Enterprises (CPSEs) for adopting a theme-based focussed approach every year regarding CSR expenditure by the CPSEs. These guidelines, inter-alia, provide that CSR expenditure for such thematic programmes should be around 60% of annual CSR expenditure of the CPSEs and the aspirational districts as identified by NITI Aayog may be given preference while undertaking CSR activities.

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State-Wise Summary of CSR Expenditure (Amount in Crore)						
Sr. No.	State/UT	FY 2017-18	FY 2018-19	FY 2019-20	FY 2020-21	FY 2021-22
1	Andaman and Nicobar	0.73	0.82	1.29	2.86	9.02
2	Andhra Pradesh	575.07	665.97	710.23	719.81	640.70
3	Arunachal Pradesh	11.91	24.56	18.02	10.58	119.39
4	Assam	211.33	210.00	285.00	180.23	398.70
5	Bihar	106.17	137.95	110.48	89.89	165.66
6	Chandigarh	20.51	11.46	15.58	13.40	49.98
7	Chhattisgarh	176.70	149.35	269.68	325.63	292.83
8	Dadra and Nagar Haveli	6.98	13.48	18.34	21.98	14.11
9	Daman and Diu	20.23	6.25	9.53	5.25	4.13
10	Delhi	579.37	750.85	830.00	724.59	1,158.00
11	Goa	53.77	46.77	43.91	41.92	42.59
12	Gujarat	967.97	1,082.18	984.37	1,461.60	1,554.16
13	Haryana	363.43	378.11	537.91	550.86	654.88
14	Himachal Pradesh	69.23	78.79	78.78	106.31	138.84
15	Jammu and Kashmir	50.77	36.44	25.27	35.56	49.40
16	Jharkhand	109.23	109.80	155.21	226.54	192.41
17	Karnataka	1,145.79	1,257.69	1,448.16	1,277.81	1,761.39
18	Kerala	219.73	354.78	298.56	290.67	234.01
19	Lakshadweep	2.27	0.39	-	0.01	0.45
20	Leh & Ladakh	-	-	-	-	14.84
21	Madhya Pradesh	163.92	243.55	220.46	375.51	420.04
22	Maharashtra	2,797.53	3,147.72	3,353.24	3,464.81	5,229.31
23	Manipur	4.81	7.81	14.21	10.39	15.49
24	Meghalaya	11.18	16.54	17.65	17.63	19.30
25	Mizoram	1.28	0.11	0.25	0.97	6.94
26	Nagaland	1.81	2.12	5.10	3.57	12.42
27	Odisha	504.22	697.91	717.39	578.16	652.01
28	Puducherry	6.09	9.15	11.32	12.43	9.31
29	Punjab	112.36	166.85	189.44	158.46	177.48
30	Rajasthan	443.35	595.49	734.12	670.00	700.44
31	Sikkim	7.00	5.87	10.99	17.28	28.24
32	Tamil Nadu	669.65	877.08	1,072.26	1,174.07	1,371.91
33	Telangana	380.57	428.06	445.80	627.71	670.06
34	Tripura	1.88	23.06	9.40	9.29	15.91
35	Uttar Pradesh	435.21	521.32	577.98	907.32	1,321.36
36	Uttarakhand	85.79	172.31	124.70	160.58	224.32
37	West Bengal	338.32	382.23	423.85	471.48	541.46
38	PAN India*	5,505.31	6,443.53	9,385.66	7,805.03	5,439.79
39	Contribution to Funds included in Schedule VII of the Act)	799.18	1,156.86	1,790.69	3,491.30	1,581.43
40	NEC/ Not mentioned*	137.93	4.44	20.97	169.47	0.09
<b>Grand Total (in Cr.)</b>		<b>17,098.57</b>	<b>20,217.65</b>	<b>24,965.82</b>	<b>26,210.95</b>	<b>25,932.79</b>

(Data up to 31.03.2023) [Source: National CSR Data Portal]

\* Not Elsewhere Covered (NEC)

\*Companies either did not specify the names of States or indicated more than one State where projects were undertaken.

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